

BEFORE SHRI SATISH CHANDRA, JOINT SECRETARY & LEGAL ADVISER  
FIRST APPELLATE AUTHORITY  
(Under Section 19 of RTI Act, 2005)  
Ministry of Law & Justice  
Department of Legal Affairs  
Room No. 406-B 'A' Wing  
Shastri Bhawan, New Delhi – 110001  
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Appeal No. 23(76)/2012 – IC

**IN THE MATTER OF:**

Shri M.A. Inbanathan  
No. 156, Charles Chambell Road  
Cox Town  
Bangalore- 5650005  
Karnataka

: **APPELLANT**

**Versus**

Central Public Information Officer  
Ministry of Law & Justice  
Department of Legal Affairs  
Shastri Bhawan,  
New Delhi

: **RESPONDENT**

Date of Hearing: 18.7.2012

**Present:-**

1. None present for the Appellant.
2. Smt. Asha Sota, CPIO along with Shri Jagdish Kumar, SO, Implementation Cell, D/o Legal Affairs, Shastri Bhawan, New Delhi-110001.

**ORDER**

1. During the course of hearing, it is informed that the application of Shri M.A. Inbanathan, Bangalore has already been forwarded to the Department of Justice and Department of Consumer Affairs, Government of India and Karnataka State Consumer Redressal Commission for sending the information to the Appellant directly.

2. The Department of Consumer Affairs, Government of India has informed that they have forwarded his application to the concerned section for appropriate action. It is further informed that Karnataka State Redressal Commission has already replied to the Appellant vide their letter dated 21.05.2012.

3. As regards, Department of Justice is concerned, they have to send the information directly to the Appellant.
4. If Appellant is not satisfied with the replies of the Departments concerned, he may approach to the Appellate Authorities of the concerned Departments.
5. The Appeal is disposed off.
6. File is consigned to records.
7. In case, the Appellant is not satisfied/ convinced with this Order, he may file 2<sup>nd</sup> Appeal before the Hon'ble CIC, 2nd Floor, August Kranti Bhawan, Bhikaji Cama Place, New Delhi- 110066 within the time period as prescribed under the provision of RTI Act, 2005.

(Satisly Chandra)

Joint Secretary & Legal Adviser  
First Appellate Authority

1. Shri M.A. Inbanathan, No. 156, Charles Chambell Road, Cox Town, Bangalore-5650005, Karnataka (By Speed Post).
2. Shri Nirmal Singh, Director/CPIO, D/o Legal Affairs, Shastri Bawan, New Delhi-110001.
3. ✓ Shri Jagdish Kumar, SO, Imp. Cell, D/o Legal Affairs, Shastri Bhawan, New Delhi-110001.
4. O/o the Chief Secretary, Government of Karnataka, Vidhan Soudha, Bangalore-560001 along with copy of appeal of Appellant Shri M.A. Inbanathan dated 07.06.2012.
5. Shri A.K. Mishra, Director (Cooperation), Department of Consumer Affairs-12-A, Jamnagar House, New Delhi- 110 001 along with copy of appeal of Appellant Shri M.A. Inbanathan dated 07.06.2012.
6. Shri K.C. Thang, Under Secretary/CPIO, Department of Justice, Jaisalmer House, New Delhi- 110 011 along with copy of appeal of Appellant Shri M.A. Inbanathan dated 07.06.2012.
7. PPS to Law Secretary for information.

19/7/12 ✓  
R.T. (FN 22 (76) 112-IL